

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
* * * * *

Commercial Complex(BDA)
Indiranagar
Bangalore - 560 038

Dated : 21 SEP 1988

APPLICATION NOS. 995 & 996/88(F)

Applicants

Shri Muniratnam & another

v/s

The Senior Dy. DG, GSI, Bangalore & 5 Ors

To

1. Shri Muniratnam

2. Shri R. Gopal

(Sl Nos. 1 & 2 -

Sweepers
Airborne Mineral Survey &
Exploration Wing
Geological Survey of India
Prestige Complex
No. 2, Church Street
Bangalore - 560 001)

3. Shri S.K. Srinivasan
Advocate
No. 10, 7th Temple Road
15th Cross, Malleswaram
Bangalore - 560 003

4. The Senior Deputy Director General
Airborne Mineral Survey &
Exploration Wing
Geological Survey of India
Prestige Complex
No. 2, Church Street
Bangalore - 560 001

5. Shri Ramu

6. Shri Mada

7. Shri A.P.N. Raju

(Sl Nos. 5 to 7 -

Messengers

Airborne Mineral Survey &
Exploration Wing
Geological Survey of India
2, Church Street
Bangalore - 560 001)

8. Shri M. Nanjappa

Sweeper

Airborne Mineral Survey &
Exploration Wing
Geological Survey of India
No. 2, Church Street
Bangalore - 560 001

9. Shri Chandra Reddy

Electrician

AMSE Wing, Geological Survey of India
No. 2, Church Street
Bangalore - 560 001

10. Shri M. Vasudeva Rao

Central Govt. Stng Counsel
High Court Building
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER passed by this Tribunal in the
above said applications on 13-9-88.

B. Venkateshwar
DEPUTY REGISTRAR
(JUDICIAL)

u/sd
N. Venkateshwar
Enclosed
21/9/88 as above

o/c

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

DATED THIS THE THIRTEENTH DAY OF SEPTEMBER
1988

Present : Hon'ble Justice Shri K.S. Puttaswamy .. Vice-Chairman

Hon'ble Shri L.H.A. Rego .. Member(A)

APPLICATIONS NO. 995 & 996/88(F)

Muniratnam

R. Gopal

Sweepers,
Airborne Mineral Survey &
Exploration Wing,
Geological Survey of India,
Prestige Complex,
2, Church Street,
Bangalore-560 001.

.. Applicants

(Shri S.K. Srinivasan ... Advocate)

v.

The Senior Deputy Director General,
Airborne Mineral Survey &
Exploration Wing,
Geological Survey of India,
Prestige Complex,
2, Church Street,
Bangalore-560 001.

Shri Ramu, Messenger,

Shri Mada, Messenger,

Shri M. Nanjappa, Sweeper,

Shri H. Rajanna, Messenger,

Shri Chandra Reddy, Electrician,

Shri A.P.N.Raju, Messenger,

All are working at
Airborne Mineral Survey &
Exploration Wing,
Geological Survey of India,
Prestige Complex, 2, Church Street,
Bangalore-560 001.

.. Respondents

(Shri M. Vasudeva Rao . Standing Counsel)

These application came up before this Tribunal today. Hon'ble
Vice-Chairman made the following:



ORDER

Applicants by Shri S.K. Srinivasan. Respondent by Shri M. Vasudeva Rao. Respondents 2, 3, 4, 6 and 7 are neither present in person nor by Advocates though duly served. Notice issued to Respondent 5 has not been returned. Shri S.K. Srinivasan prays for permission to delete the name of Respondent 5. Permission granted. Delete the name of Respondent 5. With this these cases are ready for hearing. As agreed to by both sides these cases are treated as listed for hearing today. Accordingly these cases have been heard.

2. The facts of these cases and the question of law that arises for determination in these cases are similar to those in A Nos. 470 to 472 and connected cases RAMU AND OTHERS V. THE SENIOR DIRECTOR GENERAL, GSI decided on 16.9.1987 (Annexure A-4). For the very reasons stated in Ramu's case we make the following orders and directions.

We direct the respondent 1 to consider and decide the cases of the applicants for regularisation to one or the other post with all such expedition as is possible and in any event, on or before 31.12.1988. But till then, the respondent 1 is directed not to call for fresh applications for selection and make appointments of outsiders in the cadre in which the applicants are working at present.

3. Applications are disposed of in the above terms. But in the circumstances of the cases, we direct the parties to bear their own costs.

TRUE COPY

for [unclear]
DEPUTY REGISTRAR (JULY 21/98)
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE

bsv

Sd/-
VICE CHAIRMAN 12/9/88

Sd/-
MEMBER (A) 13.9.1988